

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
21-11-2022 AT 03:00 PM THROUGH VIDEO CONFERENCE**

IA (IBC) 1344/2022 in Company Petition IB/241/2021
U/s 9 of IBC, 2016

IN THE MATTER OF:

Afita Construction Pvt Ltd

...Operational Creditor

Vs

Neoaska Pharma Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1344/2022:-

Ld. Counsel Mr. Avinash Desai present. This is an application filed by the RP seeking approval of Resolution Plan by this Adjudicating Authority.

Matter adjourned for hearing on 02.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)